

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
IA No. 90/JPR/2022  
IA No. 323/JPR/2022  
IA No. 462/JPR/2023  
IA No. 470/JPR/2023  
IA No. 474/JPR/2023  
IA No. 553/JPR/2023  
IA No. 554/JPR/2023  
CP No. (IB)- 275/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

M/s Sangam (India) Ltd. ... Operational Creditor/Applicant

**Versus**

M/s Suzuki Textiles Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DR. P.S.N. PRASAD, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the RP : Ankit Sareen, Adv.  
Prashant Agarwal, RP  
For the RoC : Pooja Singh, JTA

**ORDER**

**IA No. 470/JPR/2023**

Heard submissions made by the Counsel for the RP as well as the RoC. No-one is present on behalf of the HDFC Bank at the time of the hearing of the matter. Therefore, HDFC Bank is directed to verify their records and if their charge on asset is not supported by a fair business transaction, they may communicate the same to RoC to enable RoC to remove the charge from the records of RoC. Post completion of CIRP, RoC may also, having regard to the

charge created in the books of RoC, take such steps which will facilitate the CIRP Process completion without further lapse of time. List the IA on 18.12.2023.

**IA No. 474/JPR/2023**

Heard submissions made by the counsel for the RP as well as the Authorized Representative of the ROC. It transpires that the approved resolution plan by this Adjudicating Authority speaks about the extinguishment of the share capital in the name of the previous management and the introduction of the fresh share capital in the name of the new management. RoC may consider the same and take necessary steps for the smooth completion of the CIRP Process under information to all concerned including this Adjudicating Authority as well as IBBI.

List the matter along with all pending IAs on 18.12.2023.

-Sd-  
(Rajeev Mehrotra)  
Technical Member

-Sd-  
(Dr. P.S.N. Prasad)  
Judicial Member

November 10, 2023